

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated 09/08/11

ORDER NO. 163 OF 2011

The Hon'ble President has been pleased to partially modify the sitting notified vide Order No. 150 of 2011 for **CESTAT, Mumbai** to the extent indicated below:-

On 10th August, 2011, at 10:30 A.M. Hon'ble Mr. Ashok Jindal, Member(Judicial) and Hon'ble Mr. S.K.Gaule, Member(Technical) will hear Appeal No. C/545/07 and the matter shall be allowed to be heard by the same Bench till conclusion of the hearing.

During the said period, the Single Member matters listed before Hon'ble Shri S.K. Gaule, Member(Technical) shall be placed before Hon'ble Shri Sahab Singh, Member(Technical).

By Order


(S. Chandran)
Registrar

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01(15)/Roster/CESTAT/2011
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi – 66.

Dated : 10/8/2011

ORDER NO. 164 OF 2011

The Hon'ble President has been pleased to partially modify the sitting notified vide Order No. 149 of 2011 for CESTAT Delhi to the extent indicated below:

On 10/8/2011 at 10.30 A.M., Hon'ble Dr. C. Satapathy, Member (Technical) and Hon'ble Mr. M.V. Ravindran, Member (Judicial) will also hear Customs Division Bench matters from the cause list from Srl. No. 16 - 24.

By Order


(S. CHANDRAN)
REGISTRAR

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